

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 982  
ANSWERED ON 8TH FEBRUARY, 2024**

**NATIONAL HIGHWAY FEE RULES, 2008**

**982. SHRIMATI APARUPA PODDAR:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) whether there is a delay in implementation of the amendment in National Highway Fee Rules, 2008 with respect to charging of user fee for elevated bridges/structures of more than 60 meters length and if so, the details thereof, State-wise;**

**(b) whether there have been delays in toll collection as per the time limits prescribed by National Highway Fee Rules, 2008 which has led to loss of revenue to National Highways Authority of India (NHAI) amounting to Rs. 64.60 crore and if so, the details thereof; and**

**(c) the details of losses incurred by NHAI due to lack of provision for revenue sharing in Concession Agreements during the last five years, State/yearwise?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (b) Ministry has issued an Standard Operating Procedure (SOP) to ensure timely commencement of user fee collection as prescribed in National Highway Fee Rules, 2008. However, there have been some cases of delay in commencement of user fee collection operation which are mainly attributable to public agitation or land acquisition issues.**

**State-wise details where such delay has been reported, are listed at Annexure.**

**(c) No such loss has happened as per the provision of concession agreement finalized through open competitive bidding process.**

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 982 FOR ANSWER ON 08.02.2024 ASKED BY SHRIMATI APARUPA PODDAR REGARDING NATIONAL HIGHWAY FEE RULES, 2008.**

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**State-wise details where delay in user fee collection has been reported:**

<b>Sl. no.</b>	<b>Name of the State</b>	<b>Fee plaza/Stretch</b>
<b>1.</b>	<b>Telangana</b>	<b>Gummadidala Fee Plaza</b>
<b>2.</b>	<b>Jharkhand</b>	<b>(i) Hesmi (Mandar) Fee Plaza (ii) Patrachauli Fee Plaza (iii) Nagwa Fee Plaza</b>
<b>3.</b>	<b>Andhra Pradesh</b>	<b>Nellore Bypass at km.1378.800 of NH-16</b>
<b>4.</b>	<b>Tamil Nadu</b>	<b>(i)Sevugampatti Fee Plaza (ii)Velampatti Fee Plaza (iii) Pollachi-Coimbatore section (iv) Lembalakudi Fee Plaza</b>
<b>5.</b>	<b>Karnataka</b>	<b>KN Hundy Fee Plaza</b>
<b>6.</b>	<b>Kerala</b>	<b>Thiruvallam Fee Plaza</b>

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